

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 3586
TO BE ANSWERED ON APRIL 04, 2022

STATUS OF FUNDS PROVIDED FOR PMAY(U)

NO.3586. SHRI KUMAR KETKAR:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of funds sanctioned, released and utilized under each of the five components of the PMAY-(U) i.e In-Situ Rehabilitation (ISR), Affordable Housing Partnership (AHP), Beneficiary-led Individual House Construction/Enhancement (BLC), Credit Linked Subsidy (CLS) and Affordable Rental Housing Complexes (ARHCs), year-wise, State-wise and city-wise for the last five years; and
- (b) the details of demand assessed, houses sanctioned, grounded for construction, completed, year-wise and State-wise and city-wise under all five PMAY-(U) verticals i.e., ISR, AHP, BLC, CLS, ARHCs?

ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI KAUSHAL KISHORE)

(a) to (b).Land' and 'Colonization' are State subjects. The respective States/Union Territories (UTs) addresses the housing needs of its population. The Ministry of Housing and Urban Affairs, under the vision of 'Housing for All', is supplementing the efforts of States/ UTs by providing Central Assistance under Pradhan Mantri Awas Yojana-Urban (PMAY-U), for construction of houses for all eligible families/ beneficiaries since 25.06.2015 in the urban areas of the country. Eligible beneficiaries can avail the benefit of PMAY-U through four verticals, i.e. Beneficiary-led Construction or enhancement (BLC); Affordable Housing in Partnership (AHP); 'In-Situ' Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS).

The Affordable Rental Housing Complexes (ARHCs) launched by Ministry of Housing and Urban Affairs (MoHUA) as a sub-scheme of PMAY-U to provide dignified living to urban migrants/ poor near their workplace. This scheme is being implemented through two models:

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Model-1: Utilizing existing Government funded vacant houses constructed under Jawaharlal Nehru National Urban Renewal Mission (JnNURM) and Rajiv Awas Yojana (RAY) to convert into ARHCs through Public Private Partnership (PPP) or by Public Agencies; and Model-2: Construction, Operation & Maintenance of ARHCs by Public/ Private Entities on their own available vacant land. Further, in Model -1 of ARHC, out of total 83,534 existing government funded vacant houses constructed under JnNURM and RAY in different States/ UTs, 5,478 houses have been converted into ARHCs and 7,483 houses are under process of getting converted as ARHCs across the country. Under Model-2, Expression of Interest (EoI) has issued three times so far to invite proposals from Public/ Private Entities to construct ARHCs on their own available vacant land. In response, proposals for construction of 78,885 new ARHC units have been sanctioned. So far Technology Innovation Grant (TIG) of ₹ 175 crore has been approved of which ₹ 83.26 crore has been released. State/ UT-wise details of houses converted/approved under ARHC is at Annexure-I.

To address their housing needs, the participating States/ UTs have undertaken demand survey and reported a demand of 112.24 lakh houses in urban area of the Country, State/ UT-wise details of which are at Annexure-II. Against this demand, 115.48 lakh houses have been sanctioned as on 21.03.2022; of which 95.13 lakh houses have been grounded for construction and 56.33 lakh houses have been completed. The houses sanctioned under PMAY-U involves Central Assistance of ₹ 1,89,302 crore of this, ₹ 1,12,265 crore has been released and ₹ 1.02 lakh crore has been utilized. State/ UT-wise details of houses sanctioned, grounded for construction and completed along with Central Assistance approved, released and utilized under PMAY-U are at Annexure-III. Further, under CLSS, interest subsidy is provided to eligible beneficiaries through Central Nodal Agencies for acquisition of houses by purchase/re-purchase or construction. State/UT-wise details of interest subsidy disbursed under CLSS are at Annexure-IV. City-wise and component-wise details for the above in last five years is also available at URL <http://pmay-urban.gov.in/city-additional-details-1.pdf>.

Annexure I referred in reply to RSUSQ No. 3586 for answer on 04.04.2022

A. State/UT-wise details of number of exiting Government funded vacant houses constructed under JnNURM and RAY to be converted into ARHCs under Model-1 of the Scheme

(As on 21.03.2022)

S. No.	Name of the States/UTs	No. of Govt. Funded vacant Houses to be converted into ARHCs	No. of Houses Converted into ARHCs
1	Arunachal Pradesh	752	-
2	Chandigarh	2,195	2,195
3	Delhi	29,112	-
4	Gujarat	4,414	2,467
5	Haryana	2,545	-
6	Himachal Pradesh	314	-
7	Madhya Pradesh	364	-
8	Maharashtra	32,345	-
9	Nagaland	664	-
10	Rajasthan	4,884	480
11	Uttar Pradesh	5,232	-
12	Uttarakhand	377	-
13	Jammu & Kashmir	336	336
TOTAL		83,534	5,478

B. State/ UT-wise details of ARHC units sanctioned for construction by Public/ Private Entities under Model-2 of the Scheme:

S. No.	Name of City/State	Name of Entity	Total Units
1	Sriperumbudur, Tamil Nadu	SPR City Estates Pvt. Ltd.	18,112
2	Sriperumbudur, Tamil Nadu	SPR Construction Pvt. Ltd.	3,969
3	Hosur, Tamil Nadu	Tata Electronic Pvt. Ltd.	11,500
4	Chennai, Tamil Nadu	State Industries Promotion Corporation of Tamil Nadu	18,720
5	Chennai, Tamil Nadu	Chennai Petroleum Corporation Ltd.	1,040
6	Raipur, Chhattisgarh	Indian Oil Corporation Ltd.	2,222
7	Kampur Town, Assam	Guwahati Refinery Indian Oil Corporation Ltd.	2,222
8	Prayagraj, Uttar Pradesh	Indian Oil Corporation Ltd.	1,112
9	Surat, Gujarat	Mitsumi Housing Pvt. Ltd.	453
10	Chennai, Tamil Nadu	SPR Construction Pvt. Ltd.	5,045
11	Nizampet, Telangana	Sivani Infra Pvt. Ltd.	14,490
Total			78,885

State/UTs wise details of assessed demand for houses and demand sanctioned so far under PMAY-U

Sr. No.	States/UTs	Assessed Demand	Houses Sanctioned (Nos)
1	A&N Island (UT)	670	603
2	Andhra Pradesh	20,50,000	20,44,345
3	Arunachal Pradesh	8,000	9,103
4	Assam	1,40,000	1,68,132
5	Bihar	3,75,000	3,65,333
6	Chandigarh (UT)	1,000	1,523
7	Chhattisgarh	3,00,000	3,09,914
8	UT of DNH & DD	6,023	8,543
9	Delhi (NCR)	79,000	26,646
10	Goa	4,845	3,537
11	Gujarat	7,65,000	8,97,338
12	Haryana	1,50,000	1,58,138
13	Himachal Pradesh	13,000	12,596
14	J&K (UT)	79,331	48,800
15	Jharkhand	2,20,000	2,35,240
16	Karnataka	7,00,000	6,89,046
17	Kerala	1,30,000	1,41,304
18	Ladakh (UT)	1,926	1,322
19	Lakshadweep (UT)	-	-
20	Madhya Pradesh	8,50,000	8,73,277
21	Maharashtra	13,50,000	13,94,064
22	Manipur	55,000	56,042
23	Meghalaya	6,000	5,174
24	Mizoram	40,000	39,997
25	Nagaland	35,000	32,331
26	Odisha	1,80,000	2,06,490
27	Puducherry (UT)	15,650	16,335
28	Punjab	1,15,000	1,14,301
29	Rajasthan	2,20,000	2,29,870
30	Sikkim	1,500	628
31	Tamil Nadu	7,15,000	7,24,993
32	Telangana	2,25,000	2,37,097
33	Tripura	92,000	91,800
34	Uttar Pradesh	17,00,000	17,40,796
35	Uttarakhand	50,000	62,911
36	West Bengal	5,50,000	5,61,209
Total		112.24 Lakh	1,15,08,778

Pradhan Mantri Awas Yojana (Urban) - Housing for All (HFA)
State wise Progress (since 2014)

[as on 21st March, 2022]

Sr. No.	Name of the State/ UT	Physical Progress of Houses (Nos)			Financial Progress (Rs. in Crore)		
		Sanctioned	Grounded*	Completed/ Delivered*	Investment	Central Assistance	
						Sanctioned^	Released^
1	Andhra Pradesh	20,45,343	17,25,641	4,89,275	87,631.91	31,109.53	11,776.34
2	Bihar	3,66,136	2,76,694	1,04,640	20,289.90	5,740.07	2,518.80
3	Chhattisgarh	3,11,778	2,41,374	1,50,229	13,443.27	4,862.14	2,843.65
4	Goa	2,770	2,713	2,712	605.54	64.45	63.91
5	Gujarat	9,04,869	8,44,594	6,73,683	87,944.81	17,513.00	13,856.23
6	Haryana	1,59,303	85,395	49,125	14,719.93	2,808.77	1,303.42
7	Himachal Pradesh	12,661	12,300	7,030	823.41	227.11	168.76
8	Jharkhand	2,35,755	2,00,233	1,11,941	14,702.38	3,617.66	2,506.54
9	Karnataka	6,90,308	5,64,243	2,66,001	49,598.31	11,269.99	5,319.55
10	Kerala	1,41,345	1,29,253	1,04,164	7,483.09	2,337.50	1,728.22
11	Madhya Pradesh	8,72,653	8,01,782	4,86,292	47,145.41	14,184.85	10,473.68
12	Maharashtra	14,09,993	8,69,337	6,25,368	1,63,256.64	24,197.20	12,866.43
13	Odisha	2,07,169	1,44,413	1,04,301	9,476.36	3,256.04	1,875.06
14	Punjab	1,14,308	1,01,689	49,716	7,257.78	1,951.69	1,202.06
15	Rajasthan	2,33,235	1,82,099	1,53,426	18,509.08	4,338.47	3,049.57
16	Tamil Nadu	7,27,597	6,30,826	4,67,151	47,410.85	11,683.18	8,359.55
17	Telangana	2,38,450	2,47,479	2,14,871	28,675.73	4,197.24	2,967.51
18	Uttar Pradesh	17,42,896	14,95,728	10,50,574	82,773.20	27,260.16	18,392.25
19	Uttarakhand	63,232	33,690	24,317	4,944.44	1,139.22	609.39
20	West Bengal	5,63,422	4,71,975	2,89,683	31,194.82	9,010.24	5,457.02
Sub- total (States) :-		110,43,223	90,61,458	54,24,499	7,37,886.87	1,80,768.51	1,07,337.94
21	Arunachal Pradesh	8,992	7,592	3,780	509.49	189.67	146.09
22	Assam	1,67,947	1,22,869	44,328	5,193.74	2,537.92	1,080.98
23	Manipur	56,015	39,423	5,855	1,444.32	840.86	337.11
24	Meghalaya	4,749	4,031	1,327	185.02	72.01	24.15
25	Mizoram	40,319	29,214	5,209	892.15	616.27	197.90
26	Nagaland	32,334	33,415	8,215	1,049.93	511.00	306.97
27	Sikkim	652	668	359	29.25	10.77	5.90
28	Tripura	91,949	73,505	56,467	2,862.15	1,476.04	1,059.67
Sub- total (N.E. States) :-		4,02,957	3,10,717	1,25,540	12,166.06	6,254.55	3,158.78
29	A&N Island (UT)	603	603	44	156.00	9.24	1.97
30	Chandigarh (UT)	1,074	6,034	6,034	232.85	24.27	24.27
31	UT of DNH & DD	8,459	8,067	5,863	688.68	172.42	150.47
32	Delhi (NCR)	26,445	67,025	50,425	5,104.65	604.51	604.51
33	J&K (UT)	48,480	42,345	13,576	2,642.73	742.71	356.87
34	Ladakh (UT)	1,363	1,071	543	67.70	31.04	22.14
35	Lakshadweep (UT)	-	-	-	-	-	-
36	Puducherry (UT)	15,786	15,774	6,496	869.11	246.99	159.52
Sub- total (UT) :-		1,02,210	1,40,919	82,981	9,761.72	1,831.18	1,319.76
Grand Total^ :-		115.48 Lakh	95.13 Lakh	56.33 Lakh	7.60 Lakh Cr.	1.89 Lakh Cr.	1.25 Lakh Cr.

^ Includes ₹ 448.56 cr. Central subsidy released to CNAs and releases made on non-project components.

* Included incomplete houses of earlier NURM.

State wise Progress of CLSS component

[as on 21st March, 2022]

(Rs. in Crore)

Sl. No.		Name of the State/ UT	Central Subsidy Amount	No. of Beneficiary Households
1	States	Andhra Pradesh	1,255.99	56,241
2		Bihar	376.74	17,153
3		Chhattisgarh	609.76	28,392
4		Goa	63.55	2,710
5		Gujarat	11,079.22	4,57,931
6		Haryana	833.44	38,061
7		Himachal Pradesh	43.36	1,952
8		Jharkhand	287.03	13,674
9		Karnataka	1,996.61	91,542
10		Kerala	585.87	26,856
11		Madhya Pradesh	2,811.39	1,24,340
12		Maharashtra	11,177.05	4,67,481
13		Odisha	220.40	10,782
14		Punjab	826.18	36,483
15		Rajasthan	2,321.72	1,06,807
16		Tamil Nadu	2,103.68	96,172
17		Telangana	1,784.41	77,880
18		Uttar Pradesh	2,873.64	1,30,107
19		Uttarakhand	348.55	15,949
20		West Bengal	1,571.56	68,042
Sub- total (States) :-			43,170.16	18,68,555
21	North East States	Arunachal Pradesh	1.38	63
22		Assam	69.54	3,352
23		Manipur	3.80	211
24		Meghalaya	3.70	195
25		Mizoram	26.76	1,509
26		Nagaland	0.71	39
27		Sikkim	3.04	137
28		Tripura	51.09	2,475
Sub- total (N.E. States) :-			160.02	7,981
29	Union Territories	A&N Island (UT)	0.54	23
30		Chandigarh (UT)	24.27	1,074
31		UT of DNH & DD	125.17	5,309
32		Delhi (NCR)	604.51	26,445
33		J&K (UT)	57.10	2,771
34		Ladakh (UT)	0.92	51
35		Lakshadweep (UT)	-	-
36		Puducherry (UT)	33.75	1,570
Sub- total (UT) :-			846.26	37,243
Grand Total^ :-			44,625.00	19,13,779

^ Includes ₹ 448.56 cr. Central subsidy released to CNAs recently under CLSS.